

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &  
IA NOS. 875, 514 & 861 OF 2017**

**Dated: 10<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**BLA Power Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**State of Madhya Pradesh through Energy Departments &  
Ors.**

**.... Respondent(s)**

**ORDER**

This matter could not be taken up due to administrative reasons.

List the matter on **01.02.2018.**

**COURT MASTER**